

COMPETITION APPELLATE TRIBNAL

RTPE No. 15/2007

CORAM

**Hon'ble Dr. Justice Arijit Pasayat,
Chairman**

**Hon'ble Mr. Rahul Sarin,
Member**

**Hon'ble Ms. Pravin Tripathi,
Member**

IN THE MATTER OF

D. G. (I & R)

....Complainant

Versus

M/s. Binani Cement Ltd. & anr.

...Respondents

Appearances:

Mr. Manoj Gera, proxy counsel for Mr. R. D. Makheeja,
Advocate for the D.G. (I & R)
Mr.R. Sudhinder, Advocate with Ms. Prerna Amitabh,
advocate for the R-1
Mr. Sanjay Grover, Advocate for R-2
Mr. U.A. Rana, Advocate with Ms. A. Sharma, Advocate for
R-3, R-4, R-12 & R-13
Mr. Jeevan Prakash, Advocate for R-6
Mr. P.B. Aggarwal, Advocate with Dr. V. K. Agarwal, & Mr.
Abhishek Bai, Advocates for R-7 & R-15
Mr. Mark D'Souza, Advocate with Ms. Saanh Purohit,
Advocate for R-8
Mr. Aditya Narain, Advocate for R-9
Mr. N. Raja Singh, Advocate for R-11
Mr. Avinash Menon, Advocate for R-5 & R-10
Mr. Hari shankar, Advocate with Mr. Vikas Singh Jangra,
Advocate for R-14

ORAL ORDER

12-01-2010

**Prayer for adjournment is made on the ground of non-availability
of the learned counsel for the DG (I&R).**

List the matter on 12th March, 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBNAL

RTPE No. 51/2006

C.A. No. 217/2000

CORAM

**Hon'ble Dr. Justice Arijit Pasayat,
Chairman**

**Hon'ble Mr. Rahul Sarin,
Member**

**Hon'ble Ms. Pravin Tripathi,
Member**

IN THE MATTER OF

Lalit Kumar Sardana

...Complainant

Versus

M/s. Orthonova Institute of Advance
Surgery & Research

...Respondent

Appearances: None for the parties

ORAL ORDER

12-01-2010

None appears for the complainant. The matter was passed over twice. The applications are dismissed for non-prosecution.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBNAL

R.A. No. 06/2009
RTPE No. 13/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat,
Chairman

Hon'ble Mr. Rahul Sarin,
Member

Hon'ble Ms. Pravin Tripathi,
Member

IN THE MATTER OF

G.N.B. Bros. Pvt. Ltd.Complainant

Versus

T.N.T India Pvt. Ltd. ...Respondent

Appearances: Mr. Shantanu Singh, advocate for the Complainant
None for the respondent

ORAL ORDER
12-01-2010

**Heard the learned counsel for the complainant and restrictive
trade practice is restored. List the matter on 15.3.2010.**

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBNAL

RTPE No. 166/1996

CORAM

**Hon'ble Dr. Justice Arijit Pasayat,
Chairman**

**Hon'ble Mr. Rahul Sarin,
Member**

**Hon'ble Ms. Pravin Tripathi,
Member**

IN THE MATTER OF

Chetan Metal Ltd.

....Complainant

Versus

Hemanshu Engg. Works

...Respondent

Appearances: Ms. S. Sunita , advocate for the Complainant
None for the respondent

ORAL ORDER
12-01-2010

**None appears for the respondent. List this matter for arguments
on 15th March, 2010.**

**Later on, Mr. Amrit Pal Singh, advocate for respondent appeared
and noted the next date of listing.**

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBNAL

RTPE No. 202/1995

CORAM

**Hon'ble Dr. Justice Arijit Pasayat,
Chairman**

**Hon'ble Mr. Rahul Sarin,
Member**

**Hon'ble Ms. Pravin Tripathi,
Member**

IN THE MATTER OF

G. K. Arora & Ors.

....Complainants

Versus

Haryana Urban Development Authority

...Respondent

Appearances:

Ms. Roma Bhatia, proxy counsel for Mr. Sushit Dutt,
Advocate for the Complainant
None for the respondent

ORAL ORDER

12-01-2010

Prayer for adjournment is made on the ground of non-availability of the learned counsel for the complainant. The matter is adjourned to 22nd March, 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBNAL

RTPE No. 35/2006

CORAM

**Hon'ble Dr. Justice Arijit Pasayat,
Chairman**

**Hon'ble Mr. Rahul Sarin,
Member**

**Hon'ble Ms. Pravin Tripathi,
Member**

IN THE MATTER OF

D. G. (I & R)Complainant

Versus

Shipra Estate Ltd. & Ors. ...Respondents

Appearances: Mr. Manoj Gera, proxy counsel for Mr. R. D. Makheeja,
advocate for the DG (I&R)
Ms. Pooja Dhar, advocate for the respondent

ORAL ORDER
12-01-2010

**Prayer for adjournment is made on the ground of non-availability
of the learned counsel for the DG (I&R).**

List the matter on 15th March, 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBNAL

I.A. No. 62/2006
RTPE No. 51/2006

CORAM

Hon'ble Dr. Justice Arijit Pasayat,
Chairman

Hon'ble Mr. Rahul Sarin,
Member

Hon'ble Ms. Pravin Tripathi,
Member

IN THE MATTER OF

M/s. Sheela Exports ...Complainant

Versus

U.P.S.I.D.C. Ltd. ...Respondent

Appearances: Mr. S.K. Pandey, advocate for the Complainant
None for the respondent

ORAL ORDER
12-01-2010

Prayer for adjournment is made on the ground of absence of the witness of the complainant. List the matter on 11th March, 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member